

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP 427(ND)/2017

PRESENT: SMT. INA MALHOTRA,
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22-12-2017**

NAME OF THE COMPANY: Ms. Geeta Bathla Vs. M/s DP Plastics Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 241/242

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
For the Petitioner:		Mr. R. Chandrachud, Mr. Nitin Thukral and Mr Kanan, Advocates		
For the Respondent:		Ms. Ranjana Roy Gawai & Ms. Sreenita Ghosh, Advocates		

ORDER


CA 102/2017 has been filed by the Petitioner praying for preponement of the date.

Notice of this application is accepted by the Ld. Counsel for the Ld. Counsel for the Respondent.

In view of the prayer made by the Ld. Counsel for the Petitioner, both the counsels agree to a preponed date of 16th January ,2018.

Let the reply in the CP be filed by the Respondents.

The date of 22.1.2018 fixed earlier is hereby recalled.


(Ina Malhotra)
Member (J)

(Lekh Raj Singh)